

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

29


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.108/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No. 174/2017 in CP No.17/2014
NAME OF THE COMPANY	SK Bigstar Foods Limited & Others
NAME OF THE PETITIONER(S)	TM –Food Processing Ltd &Others
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aravindh Pandian	Jr. Adv		
S. Mohan (Pet)	Adv	9848077678	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao Cp. Blupesh R1	Sr. Adv Advocate	9966622805	
A. Sandhya Lani R25-R26	Advocate	9966775212	

ORDER

Heard. Shri P.H. Aravindh Pandian, Learned Counsel for the Petitioner submits that they have already filed written arguments and nothing is to add further.

Shri R. Raghunandan Rao, learned counsel for the Respondent argued the case for some time and wanted to continue the matter. Post the case on 06.12.2017 for continuation of arguments.



MEMBER (Tech)



MEMBER (Judl)